

Chhattisgarh Sthaniya Kshetra Me Mal Ke Pravesh Par Kar (Amendment) Act, 2007

10 of 2007

[17 August 2007]

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Chhattisgarh Sthaniya Kshetra Me Mal Ke Pravesh Par Kar (Amendment) Act, 2007

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An Act further to amend the Chhattisgarh Sthaniya Kshetra Me Mal Ke Pravesh Par Kar Act, 1976. Be it enacted by the Chhattisgarh Legislature in the Fifty-eighth Year of the Republic of India as follows :-- * Published in the Chhattisgarh Rajpatra (Asadharan) dated 29-8-2007 Page 484(1).

1. Short Title And Commencement :-

(1) This Act may be called the Chhattisgarh Sthaniya Kshetra Me Mal Ke Pravesh Par Kar (Amendment) Act, 2007

(2) It shall come into force from the date of its publication in the Official Gazette.

2. Amendment Of Schedule Ii :-

In Schedule II of the Chhattisgarh Sthaniya Kshetra Mc Mal Ke Pravesh Par Kar Adhiniyam 1976 (No. 52 of 1976) (hereinafter referred to as the Principal Act),--

For the entry (a) in column number (2) of serial number 22, the following entry shall be substituted :--

"(a) Pan Masala containing Tobacco".

3. Repeal :-

Chhattisgarh Sthaniya Kshetra Me Mal KePravesh Par Kar (Amendment) Ordinance, 2007 (No. 1 of 2007) is hereby repealed.